

ten courses/seminars are proposed to be organised for Panchayatiraj functionaries at NIRD, Hyderabad. Of these one course has already been organised in June, 86.

(d) and (e) NIRD, Hyderabad has one regional Centre at Gauwahati. There is no proposal to set up any other regional centre of the NIRD.

(f) Since there is no uniform system of Panchayatiraj obtaining throughout the country as Panchayatiraj has evolved differently in various States due to historical and geographical reasons it is not contemplated to circulate a model legislation on Panchayatiraj.

Distribution of Surplus Land to Landless

1365. SHRI SIMON TIGGA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the distribution of surplus land to the landless has fallen short of the target and if so, how much ;

(b) the State-wise details of distribution of surplus land to the landless during the last financial year ; and

(c) the action taken by Government to fulfil the target ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) Under the 20 Point Programme the target for distribution of ceiling surplus land for the States/U.Ts fixed for the year 1985-86 was 1,25,180 acres. Against this target a total of 1,09,245 acres of land was distributed which is an achievement of 87.27 per cent.

(b) The State-wise details of distribution of surplus land in the year 1985-86 given in the Statement given below.

(c) Government of India have impressed upon the States to take appropriate measures to speedily distribute ceiling surplus land and fulfil the targets.

Statement

Targets and Achievements under Distribution of Ceiling Surplus Land (Area in Acres)

State/UT	1985 86	
	Target	Achievement
1. Andhra Pradesh	24,000	16,469
2. Assam	11,000	2,196
3. Bihar	20,000	17,194
4. Gujarat	12,000	12,579
5. Haryana	1,000	1,368
6. Karnataka	2,500	956
7. Kerala	1,500	1,248
8. Madhya Pradesh	1,500	2,451
9. Maharashtra	10,000	12,982
10. Manipur	250	251
11. Orissa	7,000	8,646
12. Punjab	60	1,715
13. Rajasthan	10,000	10,505
14. Tamil Nadu	3,000	3,077
15. Tripura	100	7

1	2	3
16. Uttar Pradesh	1,000	3,635
17. West Bengal	20,000	13,652
18. Dadra and Nagar Haveli	120	246
19. Delhi	50	42
20. Pondicherry	100	26
TOTAL	1,25,180	1,09,245

Shortfall in Implementation of IRDP

1366. SHRI SIMON TIGGA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there has been a shortfall in the target in the case of Integrated Rural Development programme during the last 10 months and if so, how much ;

(b) the details of the programmes undertaken under the IRDP, last year, State-wise ;

(c) the details of the shortfall, State-wise ; and

(d) the reasons for the shortfall ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI RAMANAND YADAV) : (a) No, Sir. In IRDP we mainly go by the annual targets. Against

the target of 24.7 lakh families to be assisted during 1985-86 under the programme, 30.61 lakh families have actually been assisted.

(b) to (d) A statement showing the achievement of targets State-wise is given below. It will be seen that in most of the cases the targets have been achieved. Only in the case of Assam, Kerala, Meghalaya, Lakshadweep and Mizoram, there has been some shortfall to the extent of 15.01%, 17%, 10.89%, 7.67% and 32.75% respectively. These are negligible except in the case of Mizoram where there are some basic problems like lack of infrastructural facilities, absence of technical staff etc.

Under IRDP any scheme in the primary, Secondary or tertiary sector can be taken up according to the local endowments. The details of such schemes are not compiled.

Statement**Physical Progress under IRDP during 1985-86**

Sl. No.	Name of the States/UTs	Target 1985-86 (Nos.)	Achievement (Nos.)	% to target
1	2	3	4	5
1.	Andhra Pradesh	144000	180115	125.08
2.	Assam	61000	51843	84.99
3.	Bihar	310000	421135	135.85
4.	Gujarat	94000	101275	107.74
5.	Haryana	28000	48496	173.20
6.	Himachal Pradesh	31000	33553	108.24
7.	Jammu & Kashmir	33000	41329	125.24
8.	Karnataka	105000	148794	141.71